Central Administrative Tribunal Principal Bench

CP No.634/2018 in OA No.1496/2018

New Delhi, this the 14th day of December, 2018

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Ms. Aradhana Johri, Member (A)

Smt. Santosh Rani, Aged about 30 years, D/o late Shri Moti, R/o 282/2, Chandigarh Road, Raj Nagar Tohna, Tohna Mandi, Fatehabad, Haryana-125120.

...Applicant

(By Advocate : Shri R.K. Shukla)

Versus

- Shri Vishweshwar Mishra, General Manager, Northern Railway (HQ), Baroda House, New Delhi.
- Shri R.N. Singh,
 Divisional Railway Manager,
 Northern Railway,
 Divisional Office, Estate Entry Road,
 Paharganj, New Delhi.
- Shri Devender Kumar,
 Sr.DPO, N.R.,
 Divisional Office, Paharganj,
 New Delhi.
- 4. Shri Partik Yadav, Assistant Divisional Engineer, Northern Railway, Jind, Haryana.

...Respondents

(By Advocate Shri S.M. Arif)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman:

The applicant filed OA No.1496/2018 claiming the relief, as regards compassionate appointment. The OA was disposed of on 16.04.2018, directing the respondents to pass a reasoned order. This contempt case is filed alleging that the respondents did not comply with the directions issued by this Tribunal in the OA.

- 2. The respondents filed a compliance affidavit and enclosed an order dated 15.05.2018, stating that in view of the reasons mentioned therein, the request for providing of appointment on compassionate grounds cannot be acceded to.
- 3. We, therefore, close the contempt case. However, in case the applicant is still aggrieved, he may pursue further remedies, in accordance with law.

(Aradhana Johri) (Justice L. Narasimha Reddy) Member (A) Chairman

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